

2022  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**No. 5619 - A**

**Dated, Calcutta, the 30<sup>th</sup> August, 2022**

**From : Shri Uday Kumar,  
Registrar General,  
High Court,  
Calcutta.**

**To : 1) The District Judge of all Districts including Andaman & Nicobar Islands,  
2) The Chief Judge, City Civil Court, Calcutta,  
3) The Chief Judge, City Sessions Court, Calcutta,  
4) The Chief Judge, Presidency Small Causes Court, Calcutta,  
5) Director, West Bengal Judicial Academy,  
6) The Principal Secretary, Judicial Department, Govt. of West Bengal.**

**Sub : Filling up of one post of Deputy Registrar in the National Green Tribunal,  
Principal Bench, New Delhi, on deputation basis.**

**Sir/Madam,**

With reference to the captioned subject, I am directed to inform you that an Advertisement being No. NGT/PB/16/Admn./2016/269 dated 23.08.2022, has been received from the office of the Registrar General, National Green Tribunal, Principal Bench, New Delhi, inviting application for filling up of one post of Deputy Registrar in the National Green Tribunal, Principal Bench, New Delhi, on deputation basis. The said Advertisement is being uploaded in the official website of this Hon'ble Court ([www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in)) for information all concerned.

In this context, I am to request you to inform the eligible Judicial Officers to visit the said website, if willing, to apply for the same and forward the copy of the Bio-data in the prescribed proforma along with requisite documents, as sought for, **to this end by 05.09.2022**, so that the same may be transmitted to the office of the concerned authority within time.

**Enclosure: As stated.**

**Yours faithfully,**

Sd/-

**Registrar General**

राष्ट्रीय हरितअधिकरण / National Green Tribunal  
प्रधानन्याय पीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

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Advertisement No. : NGT/PB/16/Admn./2016/269

Dated : 23<sup>rd</sup> August, 2022

Applications are invited from willing and eligible Indian Nationals in the prescribed proforma for appointment to the under mentioned post, in the **National Green Tribunal, Principal Bench, New Delhi**, purely on deputation basis as per details given below :

| Sl. No | Name of the Post       | Place of Posting | Level in pay Matrix  |
|--------|------------------------|------------------|--|
| I.     | Deputy Registrar (One) | New Delhi        | Level- 12 (Rs. 78800/- to Rs. 209200/-) as per 7 <sup>th</sup> CPC |

**Educational & Other qualifications :** Officers possessing a Bachelor's Degree in law from a recognized University and holding :

a) Analogous post on regular basis in the Central Government or State Government or Courts or Tribunals;

or

b) Post in Central Government or State Government or Courts or Tribunals, with five years regular service in Pay Band – 3 i.e. Rs. 15600-39100/- with Grade Pay of Rs. 6600/-i.e. level -11 in the Pay Matrix as per 7 CPC.

**Note 1:** The Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

**Note 2:** Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

(Please refer GSR 1362 (E) dt. 02.11.2017 of MoEF&CC, Govt. of India, notification which is available on the NGT's website [www.greentribunal.gov.in](http://www.greentribunal.gov.in))

.....2/-

**GENERAL INSTRUCTIONS**

1. The competent authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.
2. The general terms and conditions of deputation in terms of OM dated 17.06.2010 as amended from time to time and as notified by DoPT, Government of India, shall be followed.
3. Interested persons may submit their bio-data in the prescribed proforma (enclosed) **through proper channel** along with relevant documents towards educational qualifications, experience along with copies of **ACR's of the last 5 years**, vigilance clearance, integrity certificate etc. addressed to **"The Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi - 110001** on or before **15<sup>th</sup> September, 2022**.

  
 23/8/2022  
**(Vidya Prakash)**  
**Registrar General**

To,

1. PPS to Hon'ble Chairperson, NGT.
2. PA to Hon'ble Judicial and Hon'ble Expert Members.
3. All the Ministries/ Departments of the Government of India.
4. Chief Secretaries of all the States.
5. Ld Registrar Generals of all the Hon'ble High Courts with request to kindly upload the advertisement on your website and also to circulate amongst the eligible officers.
6. Office of the Controller General of Accounts/ Controller General of Defence Accounts/ Comptroller & Auditor General of India.
7. Economic Advisor (P&I. Div.), MoEF & CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003/ Pay & Accounts Officer, MoEF & CC, New Delhi (with a request to circulate and upload on the website and also to forward to DoPT for circulation).
8. Ld Registrars of all Zonal Benches (Pune/Bhopal/Kolkata/Chennai) to display on the Notice Board.
9. Assistant Registrar, NGT, PB, New Delhi
10. AAO cum DDO, NGT.
11. Computer Section for uploading on NGT website.
12. Guard file.

  
 23/8/2022  
**(Vidya Prakash)**  
**Registrar General**

राष्ट्रीय हरितअधिकरण / National Green Tribunal  
प्रधान न्याय पीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

**APPLICATION FORM FOR ADVERTISEMENT ON DEPUTATION BASIS**

Note : (i) The application should be forwarded through proper channel / the concerned department, with copies of the ACRs and Vigilance Clearance Certificate signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the application received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

POST APPLIED FOR..... Date of Advertisement \_\_\_\_\_

1. Name  
(in block letters)

: .....

Recent Passport  
size photo of  
candidate

2. Father's Name/  
Husband's Name

: .....

3. Category

Gen

OBC

SC

ST

4. Postal Address

: .....

.....

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Contact No.  
(Mobile & Landline)

: .....

5. Permanent Address

: .....

.....

.....

(Alternative Contact No.)

: .....

6. E-mail id (compulsory)

: .....

7. Date of Birth

: .....

(Age as on last date of  
application)

Years

Months

Days

8. Present Post : .....

9. Name of the Employer / Department : .....

10. Present Pay Level : .....

11. Date of Superannuation : .....

12. **Educational Qualification:** (From Matriculation/ 10<sup>th</sup> onwards) (Enclose self attested photocopy of certificates) :

| Exam Passed | Board/<br>University | Year of<br>Passing | Duration | Subjects | Percentage |
|-------------|----------------------|--------------------|----------|----------|------------|
|             |                      |                    |          |          |            |
|             |                      |                    |          |          |            |
|             |                      |                    |          |          |            |
|             |                      |                    |          |          |            |
|             |                      |                    |          |          |            |
|             |                      |                    |          |          |            |

13. **Professional Qualification:** (Enclose self attested photocopies)

| Exam Passed | Board/<br>University | Years of<br>Passing | Duration | Subjects | Percentage |
|-------------|----------------------|---------------------|----------|----------|------------|
|             |                      |                     |          |          |            |
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|             |                      |                     |          |          |            |
|             |                      |                     |          |          |            |
|             |                      |                     |          |          |            |
|             |                      |                     |          |          |            |

14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

| Office/Instt./ Organisation | Post held | Period |    | Nature of appointment (Regular/Ad hoc) | Scale of Pay/Basic Pay/Pay Band with Grade Pay* | Nature of Duties |
|-----------------------------|-----------|--------|----|--|---|------------------|
|                             |           | From   | To |  |   |                  |
|                             |           |        |    |  |   |                  |
|                             |           |        |    |  |   |                  |
|                             |           |        |    |  |   |                  |
|                             |           |        |    |  |   |                  |

*\*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales*

15. In case the present employment is held on deputation, please state :

- (a) The date of initial employment : .....
- (b) Period of appointment with address : .....
- (c) Name of parent Office / Organisation to which belong : .....

16. Any Other information .....

**DECLARATION**

18. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

19. That I fulfil the requisite conditions in terms of age and other qualification for the post applied for i.e. ....

Date:.....

Place:.....

(Signature of the candidate)

**RECOMMENDATION OF THE COMPETENT AUTHORITY**

1. Certified that the particulars furnished by Shri/Smt/Kum \_\_\_\_\_ have been verified from his/her service record and found correct.
2. Attested copies of ACRs/ APARs for the past five years are annexed.
3. No vigilance case is either pending or contemplated against Shri/Smt/Kum \_\_\_\_\_
4. His/her integrity is certified.
5. If the Officer is selected, he / she shall be relieved within 15 days of receipt of appointment letter.

Dated :

(Signature of the Competent Authority)